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Setting up National Handloom Financing and Development Corporation

Written Answers

1822. SHRI P. N SUKUL:

DR LOKESH CHANDRA:

Will the Minister of COMMERCE be pleased to refer to the answer to Starred Question 245 given in Rajya Sabha on the 27th July, and state whether the National Handloom Financing and Development Corporation has been set up?

MINISTER OF STATE THE \mathbf{T}_{HE} MINISTRY OF COMMERCE SHIVRAJ PATIL): (SHRI V. Not yet. Effective steps are being taken for the setting up of the poration early.

[Transferred to the 5th No-1823. vember, 1982].

मध्य प्रदेश हस्तशिल्प कला निगम

18 24. श्री राधा किशन मालवीय: क्या वाणिष्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) मध्य प्रदेश के हस्तशिल्प कला निगम को केन्द्रीय सरकार तथा मध्य प्रदेश सरकार द्वारा प्रोत्साहन देने के लिए 1 जनवरी, 1981 से 30 ग्रगस्त, 1982 तक कितनी-कितनी धनराशि अनुदान के रूप में दी गई है;
- (ख) उक्त निगम द्वारा भ्रब तक कितना लाभ अजित किया गया है ; श्रीर
- (ग) इस निगम के ग्रध्यक्ष के ग्रावास वतन, वाहन एवं यात्रा भत्तों पर कुल कितनी राशिखर्चकी गई है?

वाणिज्य मत्रांलय में राज्य मंत्री (श्री शिवराज वो॰ पाटिल): (क) मध्य प्रदेश के हस्तिशिल्प निगम को केन्द्रीय सरकार द्वारा प्रोत्साहन देने के लिए 1 जनवरी, 1981 से 30 ग्रगस्त, 1982 तक कोई धनराशि अनुदान के रूप में नहीं दी गई।

(ख) तथा (ग) चंकि मध्य प्रदेश का हस्तिशिल्प निगम राज्य के स्वामित्वाधीन एक सरकारी उपऋम है, कोई जानकारी उपलब्ध नहीं है ।

Export of Forest Products

1825. SHRI SURENDRA MOHAN: Will the Minister of COMMERCE be pleased to state:

- (a) what is the quantity of various items and articles of forest products. exported in 1980-81 and 1981-82 and amount of foreign exchange earned:
- (b) whether the profits mainly accrue to middle men such as contractors and stockists; and
- (c) if so, whether Government propose to regulate the export of this industry by creating a separate corporation?

MINISTER OF STATE THE MINISTRY OF COMMERCE THE (SHRI SHIVRAJ V. PATIL): for forest pro-(a) Export statistics ducts are not maintained separately.

(b) and (c) Do not arise.

Sale of Sasion Garments from Indonesia

1826. SHRIMATI MONIKA DAS: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the Taj Hotel, New Delhi had arranged a sale of Sasion garments from Indonesia recently;
- (b) whether there was a banner "Strictly for foreign buyers only"; and
- (c) if so, what are the reasons for the discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) to (c) It is understood that a display of some garments of Indonesian origin was organised by a private party at the Hotel, New Delhi on 18th September. 1982. Neither the Government nor the Apparels Export Promotion Council was in any manner connected with this display.